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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/20/2017
NAME OF THE PETITIONER(S) : THEJESWAR
NAME OF THE RESPONDENT(S) : SPECTRUM HI STYLE SHOPPERS PVT LTD + 4
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Deepa Maniappan
for Adv. B. Shanmugam

Counsel for petitioner

Deepa

2. ROHAN RATNEKAR

Counsel for R₁ - R₃

Ratnekar

3. PREETI S. APASU

Counsel for R₅

Preeti

ORDER

Counsel for petitioner present and prayed time for filing rejoinder. Counsel for R₁ to R₃, R₅ present. No representation on behalf of R₄. Time extended finally at request. Put up on 24.10.2017 at 10.30 A.M.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

bc